

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA No. 256 of '97 along with
MA No. 134 of '97.

Present : HON'BLE MR. JUSTICE A.K. CHATTERJEE, VICE CHAIRMAN.
HON'BLE MR. M.S. MUKHERJEE, ADMINISTRATIVE MEMBER.

ABDUL MATIN MOLLA

VRS.

UNION OF INDIA & ORS. (Post)

For applicant : Mr. Samir Ghosh, Counsel.

For respondents : Mr. S.K. Dutta, Counsel.

Heard on : 30.9.97.

Ordered on : 30.9.97.

O R D E R

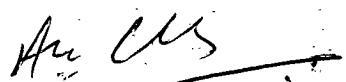
A.K. Chatterjee, VC.

Heard 1d. Counsel for both the parties.

Mr. Ghosh 1d. Counsel on behalf of the petitioner on instruction submits that his client does not want to proceed with the matter any further.

On such submission, the O.A is disposed of for non-prosecution. The M.A is also disposed of accordingly. No order is passed as regards costs.


MEMBER (A)


VICE CHAIRMAN